

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI
(APPELLATE JURISDICTION)**

Company Appeal (AT) (CH) No. 11 of 2021

(Under section 421 of the Companies Act, 2013)

(Arising out of Order dated 2.9.2020 in C.P.No.90/241/HDB/2017

passed by the Hon'ble National Company Law Tribunal, Bench, Hyderabad

In the matter of:

1. Anjana Sanghi

Director of Respondent No. 2
Having Residence At:
4-3-352, Bank Street, Putli Bowli, Hyderabad,
Telangana-500 095

2. Swati Sanghi

Managing Director of Respondent No.2
Having Residence At:
4-3-352, Bank Street, Putli Bowli, Hyderabad,
Telangana-500 095

3. Amit Sanghi

Managing Director of Respondent No.2
Having Residence At:
8-2-686/d/1/s/2 Road No.12
Inner Space Furniture Store,
Banjara Hills, Khairatabad, Hyderabad,
Telangana- 500034

... Appellants

V

1. 3A Capital Services Limited

Through Authorised Representative
Having its Registered Office at:
204, 2nd Floor, Sahyog Building,
above Central Bank of India,
S.V. Road Kandivali West, Mumbai,
Maharashtra-400067

..Respondents

2. Sanghi Spinners India Limited

Through Authorised Representative
Having its Registered Office At:
Sanghi Nagar, Koheda Village,
Abdullapurmet Mandal, Ranga Reddy,
Telangana-501-511

3. Sangana Veera Raghava Reddy

Director of Respondent No. 2
Having Residence At:
7-1-395/44 45F-601 B.K. Guda
S.R. Nagar, Hyderabad,
Telangana- 500016

4. Salalith Tottempudi

Director of Respondent No. 2
Having Residence At:
Flat No. 205, Hanging Gardens,
Road No.10, Near Bombay Stores,
Banjara Hills, Hyderabad,
Telangana-500034

5. Kodhaty Chandrasekhar Rao

Director of Respondent No. 2
Having Residence At:
PNo.5, Manasanagar Colony,
Near Uppal Lake, Peerzadiguda,
Gram Panchayat Road, Ranga Reddy, Hyderabad,
Telangana – 500 038

6. Pavan Kumar Samireddipalle

Director of Respondent No. 2
Having Residence At:
22-270/4, Lawyers Colony,
Kattamanchi, Chitoor,
Andhra Pradesh-517 001

7. Viqar Ahmed Shafeeq

Director of Respondent No. 2
Having Residence At:
Flat No. 202, Plot No.14, Kalyan Hema,
Road No.14, Banjara Hills, Hyderabad,
Telangana-500034

8. Deshapaga Rajkumar

Director of Respondent No. 2
Having Residence At:
18-6-579, Laldarwaza, Hyderabad,
Telangana-500065

9. Kavaipatti Ramasubramanyam Govindarajan

Director of Respondent No. 2
Having Residence At:
SSA-4. Sanghi Nagar, Near Sanghi Temple,
Hayathnagar Mandal, Ranga Reddy, Hyderabad,
Telangana -501-511

10. Katika Krishna

Director of Respondent No. 2
Having Residence At:
H. No. 8-21, Srinagar Township Torrur,
Ranga Reddy District, Hyderabad,
Telangana-501511

11. Venkata Ramana Rao Kovvuru

Director of Respondent No. 2
Having Residence At:
Plot No. 583, Vaidehi Nagar Colony,
Telangana-500070

12. Samruddhi Investors Services Private Limited

Through Authorised Representative
Having Registered Office At:
10th Floor, Kataria Arcade, Off SG Highway,
Post: Makarba, Ahmedabad
Gujrat-380051

... Respondents

Present

For Appellant : Mr.Y.Suryanarayana, Advocate

For Respondent No. 1 : Manish K Choudhary, Advocate

For Respondent No. 4 & 5 :Anirudh Wadhwa, Advocate

ORDER
(VIRTUAL MODE)

It comes to be known that the notices issued to Respondents No. R1, R3, R7, R8 and R12 were served on 12.04.2021 and 13.04.2021 respectively. However, on their behalf, today, there is no appearance through virtual mode and the same is hereby recorded.

2. In so far as Respondents No. 2, 6, 9, 10 & 11 are concerned service of notices is awaited.

3. Mr. Manish K Choudhary, Learned Counsel appears for Respondent No. 1 and Mr. Anirudh Wadhwa, Learned Counsel appears for Respondent No. 4 & 5 and pray for time to file Reply/Response/Counter respectively, and accordingly, they are permitted to file Reply/Response/Counter by 07.06.2021, of course, after sending the copy of the same to "Appellant" through e-filing as well as through hard copies fourteen days before the next date of hearing. 'Rejoinder', if any, is to be filed on behalf of the 'Appellant', one week before the next date of hearing. (through e-filing as well as through hard copy), of course, after serving due copy to the other side.

4. The 'Office of the Registry' is directed to List the matter on 07.06.2021.

[Justice Venugopal M]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

15.4.2021
KM